

National Company Law Tribunal

Allahabad Bench

CP NO. 17/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2018

NAME OF THE COMPANY: Kirby Building Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

CP NO.17/ALD/2018

Sh. Shubham Agarwal, Advocate for the petitioner, is present. Learned counsel for the petitioner has informed that the case relating to transferor company is pending before Hyderabad Bench of NCLT.

Learned petitioner has made a prayer for adjournment, which is allowed. The case is adjourned for 10th September 2018, for further consideration.

Dated: 11.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)